- 84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library, See No. LT-402] 85 for (a) and (b).]

- II. (a) Twenty-second Annual Report and Accounts of the Manganese Ore (India) Limited, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of the Company.

[Placed in Library. See No. LT—428/85 for (a) and (b).]

- III. (a) Twenty-sixth Annual Report and Accounts of the National Mineral Development Corporation Limited, Hyderabad, for the year 1983-84, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
- (b) Review by Government on the working of Corporation.

[Placed in Library. See No. LT-399] 85 for (a) and (b).]

IV. A copy (in English and Hindi) of the following papers:—

- (i) Annual Report and Audited Accounts of the Mineral Development Board, New Delhi, for the year 1983-84.
- (ii) Review by Government on the Annual Report.

[Placed in Library. See No. LT—429/85 for (i) and (ii).]

Report and Accounts (1982-83) of the Rehabilitation Plantations Limited, Punalur and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MATI RAM DULARI SINHA): Sir, I beg to lay on the Table:—

I. A copy each (in English and. Hindi) of the following papers, under

- sub-section (1) of Section 619A of the Companies Act, 1956:—
 - (i) Seventh Annual Report and Accounts of the Rehabilitation Plantations Limited, Punalur, for the year 1982-83, together with the Auditors' Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (ii) Review by Government on the working of the Company.
- II. Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at 1 above.

[Placed in Library. See No. LT—411] 85 for I and II.]

Report and Audited Accounts (1983-84) of the Pharmacy Council of India, New Delhi

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Annual Report and Audited Accounts of the Pharmacy Council of India, New Delhi for the year 1983-84.
- (ii) Review by Government on the working of the Council.

[Placed in Library. See No. LT—412] 85 for (i) and (ii)]

MESSAGE FROM THE PRESIDENT

MR. CHAIRMAN: I have to inform Members that the following Message, dated the 28th Ianuary, 1985, has been received from the President:

"I have received with great satisfaction the expression of thanks by the Members of the Rajya Sabha for the Address which I delivered to both Houses of Parliament assembled together on 17th January, 1985."

REFERENCE TO THE RETRENCH-MENT OF WORKERS IN DELHI MILK SCHEME

श्री लक्ष्मी नारायण (दिल्ली) : सुभापति महादेय, दिल्ली दुग्ध योजना में वित्त

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(श्री लक्ष्मी नारायण-क्रमशः)

मंत्रालय ने एक स्टडी की आर्बिटलेरजी. जिसमें वरकर्स का कोई पार्टिसिपेशन नहीं हुआ, नेशनल प्रांडक्टविटी का सिल का नहीं किसी और एजेंसी का गहीं किसी और का नहीं और एक तरका फौसला करके 830 कमचारियों को रिट्नेच करने के आदेश दे दिये गये। सभापति महोदय, अगर यह रिट्रेन्चमेन्ट हुआ तो इससे बड़े पैमाने पर डिससेटिस्फेक्शन है और इससे हड़ताल की नौबत जा सकती है। अगर हडताल हुई तो दिल्ली में दूध की बोतलों का वही हाल हो जायेगा जो श्रोकसभा में विपक्ष दल का हुआ है, उंडे से कोई मुश्किल से मिलता है। इसी प्रकार से दिल्ली में भी . . (व्यवधान) . . . सब रखा करो आप लाग. . (व्यवधान). .

में यह निवंदन करने जा रहा हूं कि दिल्ली के अंदर दूध की बोतलों का बिल्कुल वही हाल होगा जो लोकसभा में विपक्ष के लोग का हुआ है, ढूंढ कर म्रिकल से मिल पाते हैं। इसी प्रकार से अगर दिल्ली मिलक स्कीम में स्ट्राइक हो गई, इस रेट्रेन्चमेन्ट के कारण, तो यहां दूध की बोतलें मिलनी मुश्किल हो जायेंगी। इस-लिए में आपके माध्यम से सरकार से निवंदन करना चाहता हूं कि इस पर प्नः विचार किया जाय और रिट्रेन्चमेन्ट की मौवत न आने दी जाय। धनगवाद।

REFERENCE TO THE REPORT INCREASE IN INCIDENTS OF ESPIONAGE IN THE COUNTRY

श्री सत्य प्रकाश मालवीय (उत्तर प्रदेश) : मान्यवर, आप सार राष्ट्र में तो गुपाचर संस्थाओं या जासूसी के माध्यम से एक बड़ा संकट हैं, इस सिलिसिल में जहां एक ओर जासूसी करने का पर्वाफाश हुआ हैं जिसके लिए जांच चल रहा है वहीं दूसरी ओर से सरकार का ध्यान नवभारत टाइम्स दिनांक 24 जनवरी, 1985 को प्रकाशित प्रथम पृष्ठ पर समाचार की ओर आकर्षित करना चाहता हूं। इसमें इस रहस्य का उद्घाटन किया गया है कि भरत में जो संकट है उसके सिलिसिल में जाससी का रास्ता खूल गया

हैं और इपलिए मेरा यह निवेदन हैं कि अमरीका से सम्बन्धित यहां पर होल्बी रांड पर किसी रांस्था के बारे में समाचार में स्पष्ट रूप से दिया गया है। मेरा सरकार से यह अनुरोध हैं इस सदम के माध्यम से कि इस सिलिसिले में जो कुछ भी अभी तक कार्यवाही हुई हैं उसके लिए इस देखें की जनता को जानकारों दें और इस तरिके के सस्त कदम उठाए जाएं कि इस तरह की चीज भविष्य में इस देश में न होने पादे।

REFERENCE TO THE SHORTAGE OF COOKING GAS IN WEST BENGAL

SHRI SUKOMAL SEN (West Bengal): Mr. Chairman, Sir, I would like to draw the attention of the Government to the acute shortage of cooking gas supply in Calcutta and other areas of West Bengal resulting in much hardship to the domestic consumers in those areas. The domestic consumer has to wait even upto three months for replacemnet of a cylinder. Not only that thousands of applications are still pending with the authorities for clearance. It is reported that 54,000 applications are pending for getting a second cylinder. The Indian Oil authorities are failing to clear the backlog resulting in much hardship to the consumers or to the applicants who are expecting gas connections for domestic use. I feel that mismanagement of the oil companies is leading to such an acute shortage. I would like the Government to look into the matter so that the backlog is cleared immediately, the pending applications are cleared immediately and third bottling plant which is necessary and is to be installed in West Bengal should be expedited. Am adequate buffer stock of cylinders has to be arranged if the mismanagement of the oil companies is to be eradicated. I hope the Government will look into the matter

REFERENCE TO THE FINDINGS OF ICAR ON LONGTERM EFFECT OF GAS LEACAGE OF BHOPAL

SHRI JASWANT SINGH (Rajasthan): Mr. Chairman, Sir, I rise to make a Special Mention of the findings of ICAR on